

#### **Vacant faculty positions and denial of promotions at AIIMS**

3041. SHRI MAHENDRA MOHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that many posts are lying vacant in AIIMS and some teachers have been denied promotions citing flimsy grounds;

(b) if so, whether Government has ordered any inquiry into the promotion policy of faculty members at AIIMS and to promote the teachers who were denied promotions and are likely to lose their seniority;

(c) if not, the reasons therefor;

(d) whether Government is also aware that due to want of faculty members many operation theatres have been closed down in neurology and other departments; and

(e) if so, the details thereof and action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) At present 200 faculty posts at various levels are vacant in AIIMS out of which 115 faculty posts at the level of Assistant Professor/Lecturer in Nursing in different disciplines have been advertised. The Standing Selection Committee of the Institute in its meeting held in two phases in November and December 2010 has considered all eligible faculties for promotion. For the faculty found unfit for promotion the Government has directed AIIMS to review the cases adopting the same method as done in the past by the Standing Selection Committee.

(d) and (e) Operation Theatres at AIIMS have to be temporarily closed for necessary maintenance and upgradation work. In so far as neurology is concerned out of seven Operation Theatres six are fully operational and one is under renovation.

#### **Quality certificate system for Ayurvedic medicines**

3042. SHRI B.S. GNANADESIKAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any plan to bring the Rs. 10,000 crore Ayurveda drug industry and traditional medicine systems under a quality certificate system;

(b) if so, whether this proposal would help the domestic Ayurveda industry in tapping the export potential;

(c) if so, the details thereof and whether the Department of AYUSH has launched a quality control system in which Ayurvedic drug manufacturing companies would be required to get the products validated by third party authorized by the autonomous body, Quality Control of India; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): (a) Yes. The Department of AYUSH in collaboration with the Quality Council of India (QCI) has launched a Voluntary Certification Scheme for AYUSH products.

(b) This certification would enable industry to demonstrate compliance to international norms through independent, third party certification which would facilitate exports.

(c) and (d) Voluntary Certification Scheme launched by the Department of AYUSH in collaboration with QCI provides for certification to domestic regulations (AYUSH Standard mark) or International norms (AYUSH Premium mark). Its documentation contains governing structure, certification criteria documents like GMP, permissible levels of contaminants for AYUSH Premium mark, permissible levels of contaminants for AYUSH standard mark, internal quality assurance protocol, certification process and requirements for certification bodies. Two independent certification bodies have been selected by QCI and till now 8 companies have got certification under the scheme.

#### **Different grade pay for allopathic and AYUSH pharmacists**

3043. SHRI RAJNITI PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of pharmacists working in CGHS dispensaries in Delhi-allopathic and AYUSH separately;

(b) whether it is a fact that the pharmacists working in CGHS are getting different grade pay *vide* order No. A- 600015/3/2011-CGHS-II dated 29 June, 2011, DGHS (CGHS-II Section); and

(c) if so, by when Government proposes to bring AYUSH pharmacists at par with allopathic pharmacists?